GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 3295 ANSWERED ON 28.03.2025

SANCTION FOR NEW RAILWAY LINE FROM BIHTA (PATNA) TO AURANGABAD

3295 # SHRI UPENDRA KUSHWAHA:

Will the Minister of RAILWAYS be pleased to state:

- a) whether sanction has been granted for the preparation of the DPR (Detailed Project Report) for the construction of a new railway line from Bihta (near Patna) to Aurangabad;
- b) if so, the details thereof;
- c) the amount of funds earmarked in the present budget for the construction of the said railway line; and
- d) the timeline for the commencement and completion of the construction work of the said railway line?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Final Location Survey for Bihta-Aurangabad (120 Km) New Line project has been sanctioned for preparation of Detailed Project Report (DPR). Meanwhile, to provide rail connectivity to Aurangabad, Anugrah Narayan Road to Aurangabad(13 Kms) New Line section, part of Bihta-Aurangabad New Line has been sanctioned at cost of Rs. 440.59 crore recently. During Financial Year 2025-26, an allocation of Rs. 42.7 Cr has been made for this project.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.